

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST of Motocruizer Rental LLP Operating in Bikes Vehicle Rental fleet Services in Mumbai Pune

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	DETAILS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Name: <b>MOTOCRUIZER RENTAL LLP</b> LLPIN:AAI-2855 PAN: AA AFM2855L
2.	Address of the registered office	10TH Floor NESCO tower 4, C Wing Western Express Highway NESCO IT Park, Goregaon East Mumbai City, Maharashtra, India, 400063
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Not Available
5.	Installed capacity of main products/services	Not Available. Bikes Vehicle Rental Fleet Services
6.	Quantity and value of main products/services sold in last financial year	No operation from April 2024
7.	Number of employees/ workmen	Employees:Nil Workmen :Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to <a href="mailto:cirpmotocruizerllp@gmail.com">cirpmotocruizerllp@gmail.com</a> and <a href="mailto:kanhaiya_maheshwarica@yahoo.com">kanhaiya_maheshwarica@yahoo.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The Resolution applicant must be eligible under section 29A of Insolvency and Bankruptcy Code 2016. For detailed EOI and eligibility criteria, please write an email to: <a href="mailto:cirpmotocruizerllp@gmail.com">cirpmotocruizerllp@gmail.com</a> and <a href="mailto:kanhaiya_maheshwarica@yahoo.com">kanhaiya_maheshwarica@yahoo.com</a>
10.	Last date for receipt of expression of interest	13.07.2026
11.	Date of issue of provisional list of prospective resolution applicants	23.07.2026
12.	Last date for submission of objections to provisional list	28.07.2026
13.	Date of issue of final list of prospective resolution applicants	07.08.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.08.2026
15.	Last date for submission of resolution plans	11.09.2026
16.	Process email id to submit Expression of Interest	<a href="mailto:cirpmotocruizerllp@gmail.com">cirpmotocruizerllp@gmail.com</a> and <a href="mailto:kanhaiya_maheshwarica@yahoo.com">kanhaiya_maheshwarica@yahoo.com</a>
17.	Details of the corporate debtor's registration status as MSME.	Registered as a Medium Enterprise. Udyam Registration Number: MH19F0156247

Sd/-

**Mr. Kanhaiya Maheshwari**

Resolution Professional

In the matter of Motocruizer Rental LLP  
IP Reg No: IBBI/IPA-001/IP-P01291/2018-19/12005

AFA valid up to 30-06-2027

Address registered with IBBI: 506 Amlesh Apartment Malviya Nagar, Khamla, Nagpur -440025

Date: 26th June, 2026

Place: Nagpur